

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 36/TT/2013
(Earlier Docket No. 9/TT/2013)

Date: 20.8.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets under NRSS XX

Sir,

Please refer to your above mentioned petition where it has been stated that cost of Miscellaneous Civil Work has increased from ₹150 lakh to ₹1074.64 lakh. It has further been stated that Civil Works includes cost of foundation for structure-289.65 lakh, FFPH Building & Water Tank-68.80 lakh, and Control Room and GIS Building-405.96 lakh. There is, however, no indication of the estimated cost of these works as per FR.

2. You are requested you to furnish copy of FR to substantiate that cost has increased due to "site conditions and actual requirement", with an advance copy to the respondents/beneficiaries, latest by 15.9.2013.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)